

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No.106/TT/2012

Date: 1.3.2013

To
Shri Jagrut Vyas,
Torrent Power Grid Ltd.,
Torrent House, Off. Ashram Road,
Ahmedabad-380 009

Subject: Approval of transmission tariff for the EHV Lines belonging to the Petitioner, for inclusion of these Assets in computation of Point of Connection, Transmission Charges and Losses under CERC (Sharing of Inter-State Transmission Charges and losses), Regulations 2010

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 1.4.2013:-

- (i) Actual funding pattern of capital expenditure incurred upto date of commercial operation and additional capital expenditure for Phases- II and III?
- (ii) Whether the fund drawn is fully utilized for the project? Treatment/utilization of balance fund, if any balance fund exists?
- (iii) Reconciliation statement of actual debt & equity deployed and utilized along with justification (As against Rs. 9000 lakh equity infusion in the project, aggregate equity of all three phases worked out to Rs. 10538.16 Lakh).
- (iv) Reasons for capitalization of interest only upto 28.2.2011 whereas assets of Phase-III were commissioned on 1.4.2011, in view of anomaly in date of commissioning and interest for the purpose of IDC;
- (v) Reason/basis for claiming interest of Rs 5.49 Lacs for the period 1.3.2011 -18.3.2011 which pertains to total payment made for sub-station till 28.2.2011 of Phase-III;
- (vi) Funds deployed (from debt and equity) for the payment to contractor upto 31.3.2010, and for the period 1.4.2010 to 31.3.2011 for Phases-II and III?
- (vii) Whether the payment made during 2009-10 and 2010-11 which was considered for the purpose of IDC calculation excludes additional capitalization?
- (viii) The separate calculation of IDC for Phases-II and Phase-III.

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)